

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5753  
ANSWERED ON:08.09.2011  
UNIFORMITY IN ADMINISTRATION IN TRIBUNALS  
Sharma Dr. Arvind Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether Supreme Court in L. Chandra Kumar's case (1977) 3 SCC 261 has made observations that there is no uniformity in administration in Tribunals created by legislations and their functioning are inefficient because there is no authority charged with supervising and fulfilling their administrative requirements ;

(b) if so, the details thereof; and

(c) the remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a) : Yes, Madam.

(b) & (c) : The Government is seized of the matter and have made consultations with various Departments and Ministries presently administering the tribunals/authorities.